

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 908/2024

IN THE MATTER OF:

KANEEZ

..APPLICANT

VERSUS

DY COMMISSIONER MCD

.. RESPONDENT

NDOH-11/12/2025

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FILED BY-

Narender Pal Singh
27/5/25

NARENDER PAL SINGH

Advocate for MCD

CH. #8 Lawyers chamber

Patiala house courts,

New Delhi- 110001

K-18, LEVEL-1

Green Park Main,

New Delhi- 110016

NEW DELHI

DATE- 10/12/2025

E-mail-danubecounseling@gmail.com

Mobile- 9311010090

In the matter of:

Kaneez

...Applicant

Versus

Dy. Commissioner, MCD

... Respondent

ACTION TAKEN REPORT ON BEHALF OF MUNICIPAL CORPORATION OF DELHI (RESPONDENT) WITH RESPECT TO ORDER DATED 19.09.2025

1. I, Hemraj Meena, Assistant Commissioner, MCD, Shahdara North Zone, aged 36 years, having my office at Keshav Chowk, Near Shyam Lal College, New Delhi, do hereby solemnly affirm and state as under:
2. That I am working as Assistant Commissioner, MCD, and I am fully conversant with the facts of the present case on the basis of the records maintained by the Municipal Corporation of Delhi in the ordinary course of its functioning.
3. That the property bearing No. F-115, Gali No. 4, Shastri Park, Delhi, was sealed on 20.11.2018 on the ground of misuse of the premises in the name of Mohd. Hanif, the then owner of the property. The owner of the property expired on 07.06.2019. A copy of the death certificate is enclosed herewith as **(Annexure-A.)**
4. That as per office records, in the meantime, the son of the deceased owner, namely Mohd. Zaki, had approached the Hon'ble Judicial Committee and prayed for de-sealing of the subject property. He also

submitted the requisite affidavit and expressed his readiness to deposit the required misuse / conversion charges as per rules. In compliance with the order of the Hon'ble Judicial Committee, and upon depositing the misuse charges pertaining to the said premises, the subject property was de-sealed on 26.09.2025. A copy of the de-sealing order is enclosed as (Annexure-B)

VERIFICATION:

Verified at Delhi on this 10 day of December 2025, that the contents of the above affidavit are true and correct to my knowledge, derived from the official records maintained by the Municipal Corporation of Delhi, and I believe the same to be true and correct.



Deponent
Assistant Commissioner. MCD

Assistant Commissioner
Shahdara (North) Zone
Municipal Corporation of Delhi



फॉर्म संख्या/Form No: 6
(नियम संख्या 8 देखिए) (See Rule-8)
राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
Govt. of National Capital Territory of Delhi
पूर्व दिल्ली नगर निगम
East Delhi Municipal Corporation



DEATH
प्रमाण-पत्र / CERTIFICATE

(जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969 की धारा 8/13 के अन्तर्गत जारी किया गया)

17

तथा दिल्ली जन्म एवं मृत्यु पंजीकरण नियम, 1999 के नियम

(Issued under section 17 of the Registration of Births and Deaths Act, 1969 and Rule 8/13 of the Delhi Registration of Births and Deaths Rules, 1999)

of the Registration of Births and Deaths Act, 1969 and Rule 8/13 of

यह प्रमाणित किया जाता है कि निम्नलिखित सूचना

के मूल लेक से ली गई है जोकि राष्ट्रीय राजधानी

to certify that the following information has been taken from the original record of DEATH which is the

पूर्व दिल्ली नगर निगम

क्षेत्र के रजिस्टर में उल्लिखित है

register for East Delhi Municipal Corporation of Sh. North Zone

Zone of N.C.T of Delhi

नाम/ Name MOHAMMAD HANIF

लिंग/ Gender Male

तिथि/ Date of death 07/06/2019

स्थान/ Place of death HNO F-115 GNO 4 SHASTRI PARK DELHI 110053

पंजीकरण की तिथि/ Date of Registration 06/07/2019

पंजीकरण संख्या/ Registration No. MCDOLIR-3119-004904093

Name of Mother -----

Name of Father SAHID AHMAD

Present Address HNOF-115GNO4SHASTRIPARKDELHI110053

Permanent Address HNOF-115GNO4SHASTRIPARKDELHI110053

Date: 12/07/2019

Note: This Certificate is Computer Generated and Does Not Require Any Seal/Signature in Original. The Authenticity of this Certificate Can Be Verified at www.mcdonline.gov.in. The Registration Number is Unique to Each Death.



Ensure registration of every birth and death



Annexure - F



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE ASSISTANT COMMISSIONER
SHAHDARA NORTH ZONE
 Room No- 04 GF, Keshav Chowk. Shahdara. DELHI
 Email id:- mcdshahnorthzone@gmail.com
 Phone No. 011-71468219



No. AC/SH/N/2025/D- 609

Date- 22/5/25

Mohd Zaki

Property No. F-115, Street No. 4, Near Chand Masjid Shastri Park Delhi-110053.

Sub: Regarding Permanent De-sealing property No. F-115, Street No. 4, Near Chand Masjid Shastri Park Delhi-110053 in Appeal No. 444/2024

In compliance of the order of Judicial Committee vide order dated 05.05.2025 in appeal No- 444/2024 and Deputy Commissioner Shahdara North Zone vide his order dated 22.05.2025 has approved permanent De-Sealing of property No. F-115, Street No. 4, Near Chand Masjid Shastri Park Delhi-110053.

You are hereby directed that the premises in consideration will not be misuse in future in violation of MPD-2021 and DMC Act, 1957 as amended from time to time and will not carry out any trade without valid Municipal License in Future. If any illegal activity is detected in the same premises, the fine amount will be 2 times and 3 times for second and third instances. If the misuse still persists, the matter can be referred for initiating criminal proceedings against you.

Concerned LI is directed to keep a strict vigil to ensure that the property be not used for Industrial/Commercial purposed without valid Municipal License/Permission.


Administrative Officer
Shahdara North Zone.
 Shahdara (North) Zone
 Municipal Corporation of Delhi

Copy to:-

1. Deputy Commissioner/SNZ.- for kind information.
2. Jt.(A&C), SNZ.
3. SHO/Shastri Park.
4. B.M., BSES Yamuna Vihar, Substation Building at C-7, Yamuna Vihar, New Delhi – 110053.
5. Sh. Birendra Kumar Roy LI.
6. Office Copy.